

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

9

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 P.M

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/557/IB/2017
NAME OF THE PETITIONER(S) : R.L. STEELS & ENERGY LTD
NAME OF THE RESPONDENT(S) : JONAS WOOD HEAD & SONS INDIA LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

PAWAN JHABAKH

For Operational
Creditor

K. P. Jhabalkar

ANURU DHANANJAY

For CORPORATE
DEBTOR

Anurudh

ORDER

Counsel for the Operational Creditor present. Counsel for the Respondent present.

Both the parties stated that the Auditor has been appointed for ascertaining the accounts. Both the Counsels prayed time for making submissions. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

-scf-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk